

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-21/2008(Pt.)/2627/A.**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Budi Habung,  
Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Arunachal Pradesh.

Dated Guwahati, <sup>th</sup>27 March, 2023.

Sub:- Station Leave permission.

Ref:- Your letter dated 24.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 24.03.2023 to 26.03.2023**. The next seniormost Judicial Officer of the Gauhati High Court, Itanagar Permanent Bench shall look after the duties of the Registrar in addition to his normal duty.

Yours faithfully,

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/2628/A, dated 27.03.2023**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**